

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. **Company Appeal/17/2024 In C.P. (IB)/4186(MB)2018**

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - Phoenix Infratech (India) Pvt. Ltd
V/s
Harish Kant Kaushik
IN THE MATTER OF
Ganges Link & Resins Pvt. Ltd.
V/s
Sapphire Space Infracon Pvt. Ltd.

Section: - 42 U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Company Appeal/17/2024: - Adv. Sabeena Mahadik appeared for the Applicant through VC. None appeared for the Respondent/ RP.

This Company Appeal has been filed by the applicant against the rejection of a claim by the RP. Let the court notice be issued to the RP, returnable on 09.08.2024. List this matter on **09.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)